

<p style="text-align: center;">FORM G INVITATION FOR EXPRESSION OF INTEREST FOR P. R. COMMERCE PRIVATE LIMITED OPERATING AT RAIKVA, 3A, RAM MOHAN MULLICK GARDEN LANE 4TH FLOOR, ROOM NO. 10, P.S.- BELIAGHATA, KOLKATA - 700010 [Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]</p>	
RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.
2	Address of the registered office
3	URL of website
4	Details of place where majority of fixed assets are located
5	Installed capacity of main products/ services
6	Quantity and value of main products/ services sold in last financial year
7	Number of employees/ workmen
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:
10	Last date for receipt of expression of interest
11	Date of issue of provisional list of prospective resolution applicants
12	Last date for submission of objections to provisional list
13	Date of issue of final list of prospective resolution applicants
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
15	Last date for submission of resolution plans
16	Process email id to submit Expression of Interest
<p>Anil Agarwal IBBI/PA-001/IP-P00270/2017-2018/10514 AFA valid till 31.12.2025 Unit No. 503, 5th Floor, 1865 Rajdanga Main Road, Kolkata-700107, Date -25.01.2025</p>	



FORM G INVITATION FOR EXPRESSION OF INTEREST FOR P. R. COMMERCE PRIVATE LIMITED OPERATING AT RAIKVA, 3A, RAM MOHAN MULLICK GARDEN LANE 4TH FLOOR, ROOM NO. 10, P.S.- BELIAGHATA, KOLKATA - 700010 [Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.
2	Address of the registered office
3	URL of website
4	Details of place where majority of fixed assets are located
5	Installed capacity of main products/ services
6	Quantity and value of main products/ services sold in last financial year
7	Number of employees/ workmen
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:
10	Last date for receipt of expression of interest
11	Date of issue of provisional list of prospective resolution applicants
12	Last date for submission of objections to provisional list
13	Date of issue of final list of prospective resolution applicants
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
15	Last date for submission of resolution plans
16	Process email id to submit Expression of Interest
Anil Agarwal IBBI/IPA-001/IP-P00270/2017-2018/10514 AFA valid till 31.12.2025 Unit No. 503, 5th Floor, 1865 Rajdanga Main Road, Kolkata-700107. Date -25.01.2025	

কলকাতা, ২৫ জানুয়ারি ২০২৫



ফর্ম জি পি আর কমার্স প্রাইভেট লিমিটেড-রাইকভা, ওএ, রাম মোহন মল্লিক গার্ডেন লেন মে তল, রুম নং ১০, থানা - বেলেঘাটা, কলকাতা - ৭০০০১০-কার্যরত-এর জন্য আগ্রহ প্রকাশক ডাক আহ্বান (২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাল্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনসের রেগুলেশন ৩৬এ-এর সাব-রেগুলেশন (১) অধীনে)	
সংশ্লিষ্ট বিস্তারিত	
১. প্যান এবং সিন/এলএলপি নং সহ কর্পোরেট ডেটরের নাম	পি আর কমার্স প্রাইভেট লিমিটেড PAN : AAACP7450N CIN : U51909WB2008PTC122333
২. রেজিস্টার্ড অফিসের ঠিকানা	রাইকভা, ওএ, রাম মোহন মল্লিক গার্ডেন লেন, মে তল, রুম নং ১০, থানা - বেলেঘাটা, কলকাতা - ৭০০০১০
৩. ওয়েবসাইটের ইউআরএল	প্রযোজ্য নয়
৪. যেখানে অধিকাংশ স্থায়ী সম্পদ অবস্থিত	কলকাতা, পশ্চিমবঙ্গ
৫. প্রধান পণ্য/পরিষেবা উৎপাদন ক্ষমতা	প্রাপ্ত নয়
৬. বিগত আর্থিক বর্ষে প্রধান পণ্য/ পরিষেবা বিক্রির পরিমাণ এবং মূল্য	০ আর্থিক বর্ষ ২০২৩-২০২৪ প্রাপ্ত ব্যালেন্সশিট অনুযায়ী
৭. কর্মী/কাজের লোকের সংখ্যা	শূন্য (কর্পোরেট ডেটরের বাতিল বোর্ড কর্তৃক প্রদত্ত তথ্য অনুযায়ী)
৮. বিগত দুই বছরের, বিনিয়োগকারীগণের তালিকা, প্রক্রিয়াগত সংশ্লিষ্ট ঘটনা (শিডিউলড সহ) প্রাপ্ত আর্থিক প্রতিবেদন সহ পরবর্তী ইউআরএল প্রাপ্ত :	বিস্তারিত পাওয়া যাবে ইমেলে পাঠিয়ে : prcommerce.ibt@gmail.com বিনিয়োগকারীগণের তালিকা পাওয়া যাবে : https://ibbi.gov.in/en/claims/corporate-personals
৯. প্রস্তাবক আবেদনকারীগণের যোগাতার বিষয় পাওয়া যাবে সংশ্লিষ্ট কোডের ধারা ২৫(২) (এইচ) অধীনে	বিস্তারিত পাওয়া যাবে ইমেলে পাঠিয়ে : prcommerce.ibt@gmail.com
১০. আগ্রহ প্রকাশক আহ্বান গ্রহণের শেষ তারিখ	০৯.০২.২০২৫
১১. সম্ভাব্য প্রস্তাবক আবেদনকারীগণের সাময়িক তালিকা ইস্যুর তারিখ	১৯.০২.২০২৫
১২. সাময়িক তালিকার বিষয়ে আপত্তি দাখিলের শেষ তারিখ	২৪.০২.২০২৫
১৩. সম্ভাব্য প্রস্তাবক আবেদনকারীগণের চূড়ান্ত তালিকা ইস্যুর তারিখ	০৬.০৩.২০২৫
১৪. মেমোর্যান্ডাম, মূল্যায়ন ম্যাট্রিক্স এবং প্রস্তাব পরিকল্পনা অনুরোধ ইস্যুর তারিখ সম্ভাব্য প্রস্তাবক আবেদনকারীগণের নিকট	১১.০৩.২০২৫
১৫. রেজলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	১০.০৪.২০২৫
১৬. ইওআই দাখিলের প্রক্রিয়া ইমেলে আইডি	prcommerce.ibt@gmail.com

অনিল আগরওয়াল

IBBI/PA-001/IP-P00270/2017-2018/10514

এফএ বৈধ ৩১.১২.২০২৫ পর্যন্ত

ইউনিট নং ৫০৩, ৬ষ্ঠ তল, ১৮৬৫ রাজভাঙ্গা মেন রোড, কলকাতা - ৭০০১০৭ তারিখ : ২৫.০১.২০২৫